PATNA HIGH COURT LEGAL SERVICES COMMITTEE, PATNA NOTICE

Applications are invited from the Legal practitioners practicing at Patna High Court, Patna, who are keen to volunteer Pro bono legal services to the marginalized, for empanelment under "NYAYA BANDHU" (Pro Bono Legal Services) Programme at Patna High Court.

Department of Justice has launched 'Nyaya Bandhu Panel initiatives under Nyaya Bandhu (Pro Bono Legal Services) programme with the aim to setup and create panel of Pro Bono Lawyers in the High Courts to ensure a steady stream of pro bono lawyers at the State level. In order to facilitate this scheme, a separate module has been created for Nyaya Bandhu Panel in the home page of Nyaya Bandhu web portal (www.probono-doj.in).

Interested legal practitioners who are willing to be enrolled in the High Court, for the purpose of rendering pro-bono legal services, are requested to submit their consent and other necessary details in the prescribed format enclosed herewith for consideration. The applications should reach the office of the Patna High Court Legal Service Committee, High Court Campus, Patna, 800028 on or before 20th October, 2020.

Kindly mention 'for empanelment as Pro-bono Legal Services, PHCLSC' on the cover of the application moved.

(Sunil Kumar Panwar)

1/cRegistrar-Cum-Secretary,

Patna High Court Legal Service Committee, Patna

PATNA HIGH COURT LEGAL SERVICES COMMITTEE, PATNA

(Application Form)

Application for empanelment of Advocate to render his/her service as Pro-bono Legal through PHCLSC, Patna.

1. Nam	e of	f legal Practitioner (IN Block Letter):	
		/Husband's Name:	T SPANIE STATE
3. Date	of	Birth:	
4. Date of Enrolment on the rolls of Bar Council of Bihar			
(Cop	y e	nclosed):-	
5. Advo	cat	te on record no.;	-
6. Star	ting	at the Bar(No. of years of experience):	
7. Type	es of	f cases dealt with :	
(Civ	il, C	riminal, Constitutional Law (Writs), Labour Laws, Service Law, Matrimonial	
and	oth	er branch, please specify)	
8. Post	al A	Address with Pin code:	
9. Tele	pho	one/Mobile No.:	
10. E-ı	mail	I ID No.:	
11. Wh	ethe	er any disciplinary case/complaint is pending against the applicant with any Bar	
		Authority or any case is pending if yes, give details:	
		the documents to be attached (1.Self attested copy of Degree of Law, 2. Self attested	
		Certificate of Enrolment, 3. Self attested copy of Experience Certificate, 4. Adhar Carc	,
5.Pa	n Ca	ard & 01 passport size photo).	
,10·20	a) b)	also declare that I have neither been prosecuted nor convicted in a criminal/contempt case is pending against me.	te nd n, to
	F	Place:	
		Note:	

(Signature of Applicant)